

STATEMENT

It has been decided that the S.T.C. would purchase Hydrochloric acid, Ammonium Chloride Technical, Bleaching Powder, and Sodium Bichromate at prices not higher than those advised by the Directorate General of Technical Development and sell these at prices not below the minima to be fixed by the State Trading Corporation subject to the following conditions :—

(a) Cash assistance upto the extent of 25% of the f.o.b. export value will be given to State Trading Corporation on losses on exports of these items; and

(b) The existing Export Assistance Scheme involving grant of import entitlement to these items will be granted only upto single import content *i.e.* about half of what is allowed under the E.P. Schemes.

Further details for implementation of this Scheme are being worked out.

INTERNATIONAL COFFEE COUNCIL

*581 SHRI A. D. MANI : Will the Minister of COMMERCE be pleased to state :

(a) whether any representative of Government attended the recent session of the International Coffee Council in London; and

(b) if so, what decisions were taken in this session in regard to the export of Indian Coffee ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI) : (a) Yes, Sir.

(b) (i) During the Coffee Year 1963-64 India exported 1,400 tonnes over and above the export quota of 22,432 tonnes. Under the rules of the International Coffee Organisation, this excess of export was to have been deducted from the 1964-65 quota. This deduction has been suspended.

(ii) The export quota for the Coffee year ending September 1966 has been raised from 20,371 tonnes to 21 tonnes.

DECLINE IN EXPORT OF MARINE PRODUCTS

*585. SHRI RAMGOPAL GUPTA : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that exports of marine products showed a decline during the year 1965; and

(b) if so, what are the reasons therefor ?

THE MINISTER OF COMMERCE (SHRI MANUBHAI SHAH) : (a) and (b) No, Sir; on the contrary there has been a slight increase. Exports during 1965 were Rs. 6.92 crores as against Rs. 6.85 crores in 1964.

TAKING OVER OF UNECONOMIC TEA PLANTATIONS

*586. SHRI U. S. DUGAL : Will the Minister of COMMERCE be pleased to state :

(a) whether there is any proposal under Government's consideration to take over uneconomic tea plantations in the country; and

(b) if so, what are the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI) : (a) and (b) The matter is under consideration.

APPLICATIONS FOR INDUSTRIAL LICENCES

*587. SHRI D. THENGARI : Will the Minister of INDUSTRY be pleased to state :

(a) the number of applications pending with Government of India for the grant of industrial licences from private parties after being recommended by the Government of Maharashtra; and

(b) the details of the applications received ?